

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

56/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
22.01.2018**

**NAME OF THE COMPANY: M/s. Arrant Apparels Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: 252**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:	Ms Shruti Pandey & Ms. Arveena Sharma, Advocates for the Petitioner.			
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**ORDER**

Notice is accepted by Mr. Manish Raj on behalf of the ROC. Reply, if any, be filed by 6<sup>th</sup> February, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**